

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:7003  
ANSWERED ON:07.05.2010  
INVESTIGATION OF CBDT  
Patel Shri Bal Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of communication received from the Central Vigilance Commission (CVC) directing the Central Board of Direct Taxes (CBDT) and the Ministry as a whole to investigate and report on various matters during the last two years;
- (b) whether considerable delays occur in investigating and reporting to CVC;
- (c) if so, the details thereof and the reasons therefore; and
- (d) the steps taken or proposed to be taken to comply with the direction of CVC in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): In the last two years 2008 & 2009, number of complaints received from CVC on various matters for investigation are 43 & 33 and number of reports sent to CVC is 33 & 27 respectively.
- (b): Yes, sir.
- (c): Due to paucity of time, details of cases in which delay has occurred could not be gathered. Owing to peculiar complexities involved, time taken to conclude investigation exceeds prescribed time limits in some cases.
- (d): Every effort is being made to submit the investigation reports to the CVC in a time bound manner. In future, special watch will be kept on the progress in such cases by monitoring the same regularly.